NATIONAL COMPANY LAW TRIBUNAL SINGULE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

POR KrIDORTHY.

Coursel przetitionie

Shandramoule

2) Chandramouli Rabhakar

Counsel for Kespondents

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time is enlarged at request. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc